in Lok Sabha, I am directed to enclose herewith the Appropriation (No. 3) Bill, 1974, as passed by Lok Sabha at its sitting held on the 6th September, 1974.

2. The Speaker has certified that this Bill is a Money Bill within the meaning of article 110 of the Constitution of India."

(2)

"I am directed to inform Rajya Sabha that Lok Sabha at its sitting held on Friday, the 6th September, 1974, has adopted the enclosed motion concurring in the recommendation of Rajya Sabha that Lok Sabha do join in the Joint Committee o* the Houses on the Prevention of Food Adulteration (Amendment) Bill, 1974. The names of the members nominated by the Lok Sabha to serve on the said Joint Committee are set out in the motion."

MOTION

"That this House do concur in the recommendation of Rajya Sabha that the House do join in the Joint Committee of the Houses on the Bill further to amend the Prevention of Food Adulteration Act, 1954, made in ike motion adopted by Rajya Sabha at its sitting held on the 2nd September, 1974 and communicated to this House on the 2nd September, 1974 and do resolve that the following 40 Members of Lok Sabha be nominated to serve on the said Joint Committee, namely:—

- 1. Shri Achal Singh
- 2. Shri Tarodekiar Venkatrao Babarao
- 3. Shri Bhagirath Bhanwar
- 4. Shri Biren Engti
- 5. Shri Brijraj Singh
- 6. Shri V. Shanker Giri
- 7. Shrimati Marjorie Godfrey
- 8. Shri Annasaheb Gotkhinde
- 9. Shri Madhuryya Haldar

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- 10. Shri M. M. Joseph
- 11. Kumari Kamla Kumari
- 12. Shri Tulsiram Dashrath Kamble
- 13. Shri M. Kathamuthu
- 14. Shri A. K. Kisku
- 15. Shri A. K. Kotrashetti
- 16. Shrimati T. Lakshmikanthamma
- 17. Shri Lalji Bhai
- 18. Shri Kumar Majhi
- 19. Shri Bhagatram Rajaram Manhar
- 20. Shri Murasoli Maran
- 21. Shri Prasannbhai Mehta
- 22. Shri Mohammad Yusuf
- 23. Shri Mohan Swarup astas dt
- 24. Shri Muhammed Sheriff
- 25. Shri Balakrishna Venkanna Naik
- 26. Shri G. L. Nanda
- 27. Shri Tarkeshwar Pandey
- 28. Shri Prabodh Chandra
- 29. Shri Ram Surat Prasad
- 30. Shrimati Maya Ray
- 31. Shri M. Ram Gopal Reddy
- 32. Shri Ajit Kumar Saha 👘 🖓
- 33. Shri Sangliana 😽 🙀 🌫 🖂
- 34. Shri Chandra Shekhar Singh 🕬
- 35. Shri Shankar Dayal Singh 🚬 🚜
- 37. Shri R. V. Swaminathan
- 38. Shri Chandra Bhal Mani Tiwari
- 39 Shri P. Venkatasubbaiah
- 40. Dr. Karan Singh."

Sir, I lay a copy of the Appropriation (No. 3) Bill, 1974 on the Table.

REFERENCE TO REDUCTION IN SUPPLY OF FOODGRAINS TO KERALA

MR. CHAIRMAN: Mr. Kunjachen.

DR. K. MATHEW , KURIAN (Kerala): On a point of order. Earlier,

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[Dr. K. Mathew Kurian] on several occasions, our party had moved motions, Calling Attention Motions, on the serious question of the food situation in Kerala. You Sir, in your wisdom has allowed a mention. In the last Session of this House, we had moved a Calling Attention Motion on the very serious food situation in Kerala.

ME. CHAIRMAN: Let him complete.

DR. K. MATHEW KURIAN: I am only making a submission

MR. CHAIRMAN: Why?

DR. K. MATHEW KURIAN: I will tell you why. In the last Session of this House, we had moved a Calling Attention Motion on the serious food situation in Kerala.

MR. CHAIRMAN: It is not correct.

DR. K. MATHEW KURIAN: Whenever we have moved a Calling Attention Motion, whenever we have raised it, these Ministers have turned a deaf ear.

MR. CHAIRMAN: Kindly resume your seat.

DR. K. MATHEW KURIAN: If the hon. Minister can : . .

MR. CHAIRMAN: Do not take down anything.

(DR. K. MATHEW KURIAN continued speaking).

MR. CHAIRMAN: Yes, Mr. Kunjachen.

SHRI P. K. KUNJACHEN (Kerala): Mr. Chairman, Sir, at present the people of Kerala are dying due to starvation and the Government says that thye are dying due to some other diseases. That is what is being stated by the Government. The Central Government has reduced the monthly quota of ration from 80,000 tonnes to 42,000 tonnes. After our request they have agreed to revise it to 10,000 tonnes more. Consequently the Kerala Gov-

Supply of foodgrains to Kerala

ernment has reduced the ration from six ouncs to three ounces. The people of Kerala cannot live by this ration. The Central Government stop this step-motherly treatment must meted out to Kerala. The Minister of Food is against the people of Kerala. He has denied the people of Kerala food on the plea that unless fertiliser is lifted from Ernakulam food will not b_e sent to Kerala. The Minister is not helping Kerala. He :s not sending food to Kerala and the people there are dying of starvation. But he says that the people are dying due to gas-troand other diseases. The people enteri is cannot live with hen's rations. Under the present situation the Minister must come here and say what the Government is going to do to save the people of Kera'a. Unless he comes to explain before the House we are going to resort to dharna.

DR. K. MATHEW KURIAN: Sir, on several occasions we have discussed the food issue before the House. We are not satisfied with the Minister's reply. Nothing has been done. The ration has been cut to three ounces.

SHRI MONORANJAN ROY (West Bengal): Similar situation exists in West Bengal.

DR. K. MATHEW KURIAN: Yes, similar situation existed in Bengal. No assurance has been given. Ration has been cut and the people of Kerala are dying due to starvation. They ate on the verge of revolt. Therefore, we from our Party are going to sit in dharna in front of you until we get an assurance from the Government that the cut will be restored.

(At this stage, some hon'ble Members sat on the floor of the House near the Chair).

SHRI S. KUMARAN (Kerala): Mr. Chairman, Sir, Kerala is facing a grave and explosive isituation...

SHRI VISWANATHA MENON (Kerala): Let Kerala's voice be heared.... (.Interruption).

(At this stage the hon'ble Member sat on the floor of the House near the Chair.)

SHRI MONORANJAN ROY: Sir, in West Bengal also the ration has been reduced. In protest against the Government action I also joint the *dharna*.

(The hon'ble Member sat on the floor of the House near the Chair.)

DR. K. MATHEW KURIAN: Let the Food Minister come here and assure us what he is going to do.

SHRI NIREN GHOSH (West Bengal): Let Mr. Subramaniam come here and give a statement.

SHRI LOKANATH MISRA (Orissa): I would like to make a submission. I would appeal to you to direct the Food Minister to come and make a statement in the House, in response to what has been stated by hon'ble Members. Meanwhile I would appeal to hon'ble Members to resume their seat so that the business of the House gets transacted.

SOME HON'BLE MEMBERS: NO, no.

SHRI S. S. MARISWAMY: Mr. Chairman, Sir,(Interruption).

DR. K. MATHEW KURIAN: The Food Minister has yet t_0 know the people of Kerala.

SHRI S. KUMARAN: Sir, I was saying something. Yes, I will say something. Kerala is now facing a grave and explosive food situation. Usually July, August and September are lean months in Kerala. In addition to that the massive floods, incessant rains landslides and the enormous destruction caused by these natural calamities have left a trial of sorrow for the people.

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critical the Central At this iuncture Government cutting the quota of rice Kerala is a very cruel step. As a result to of this the State Government can distribute only 303 of rice and 1.5 oz. of wheat, for an adult per I received a teleprinter dav Yesterday message from the Kerala Food Ministry. Sir they said the stock position of rice in the FCI godowns in Kerala is very critical. There is at present a stock of only 9,000 tonnes of rice in Kerala and the available stock also is out evenly distributed within the State. For want of stocks in the main depots of the FCI. The average daily arrival has come down to less than 300 tonnes. Unless the Food Corporation of India arranges movement of for special wagons of rice from its depots in Andhra Pradesh and elsewhere, breakdown in the supply of even this meagre quantity of rice cannot be ruled out. In the circumstances, I request the Central Government to make the necessary arrangements for the immediate allotment of 30,000 tonnes of rice in addition to the 45,000 tonnes of rice already allotted during this month, and for a regular allocation of 90,000 tonnes of rice and 45,000 tonnes of wheat to Kerala in order to enable the State Government to maintain the ration. I would like to warn the Government that unless sufficient allotments are made, the people of Kerala will have to rise in revolt against the stepmotherly attitude of the Central Government. Sir, every time we raise the Kerala food situation here, the Government of India gives the ready-made reply "We will consider it sympathetically when the time-comje^j" In the circumstances, we have no other way to fight against the policies of the Government. So I also join other Kerala Members in the Dharna, until the Government gives a clear assurance.

SHRI VISWANATHA MENON: Let them forget their party affiliation*. and let them come here. (Interruptions).

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.23 Re. reduction in

MR. CHAIRMAN: Order, please. Please resume MR. CHAIRM your seats. The Minister in charge of Food will meet resume your seat? Members of the Rajya -Sabha who have raised this question and he will make a statement before the House adjourns to-day. , Therefore, I suggest that hon. Members may resume their seats. Let us carry on our business with some dignity.

(At this stage, the hon. Members who had sat on the floor near the Chair went back to their seats.)

श्री राजन रायण : श्रीमन, हमारा पौइन्ट ग्राफ ग्राईर है। बहत ही विनम्रता के साथ में व्यवस्था का प्रश्न आपके समक्ष प्रस्तुत करना चाहता हं ग्रौर ग्रापको इस बात के लिए अपने दिल से बधाई देना चाहता हं कि आपने आज केरल के संबंध में जो व्यवस्था दी, वह आपने बहुत ही ग्रच्छा किया और जो सरकार की यौतानी हरकतें होती हैं उनको प्रचालित नहीं होने दिया । आपने यह काम अच्छा किया कि एग्रीकल्चर मिनिस्टर को इस वात के लिए तैयार किया ग्रीर ग्रादेश दिया कि म्रोज सदन के उठने से पहने केरल के सम्मानित सदस्यों से मिल कर केरल की खाद्य समस्या के बारे में विचार करें। उसी तरह से मैं चाहगा कि आप अपनी उदार दृष्टि और दरिया-दिल हमारे साथ भी रखें। श्रीमन्, मैं चाहुंगा कि आप हमारी वाणी से प्रभावित हों ।

आप देखते हैं, विहार में मंडगाई; अण्टाचार, बेरोजगारी, अल की कभी के प्रज्न को लेगर तमाम आंदोलन हो रहा है और श्रीमन्, 5 तारीख को गोली चली, हमारे एक साथी जो कि यहां किसी से कम नहीं है, थी जगदैव प्रसाद सिंह, को जानवूझ कर गफूर सरकार ने गोली से मरवाया है । वे जनता के माने हुए नेता हैं, पिछड़े वर्ग के लोगों के भी नेता

A] Supply of foodgrains 24 to Kerala

MR. CHAIRMAN: Will you please esume your seat?

श्वी राजनारायणः झीरवेमर्चः ह चुके हैं, हमारी सोशलिस्ट पार्टी कैः राज्य शाबाके सेकेटरी ।

MR. CHAIRMAN: Don't take down anything.

(SHRI RAJNARAIN confirmed speaking).

MR. CHAIRMAN: You are not resuming your seat. You are not hearing me. You must give some opportunity for the Chair to explain. You are not hearing anybody. Therefore, I have asked them not to take down anything.

श्री रबी राम : श्रीमन्, हमारा पौइन्ट आफ आर्डर है। राजनारायण जी आपकी अनुमति से एक व्यवस्था के प्रश्न पर बोल रहे थे तो आपने बीच में उनको टोका कि आप सुन नहीं है हैं। ये तो अपने पौइन्ट आफ आर्डर पर बोल रहे हैं। इस तरह के बहत से पौइन्ट आफ आर्डर पर आप सुनते हैं, फिर इन को क्यों मना करते हैं। मैं आपसे अनुरोध कर रहा हूं कि आप उनके पौइन्ट आफ आर्डर को सुन लें।

MR. CHAIRMAN: I will suggest to Mr. Rajnarain to come and meet me separately. I will discuss with him and if he has got any problem I will try to solve it. But this is not the way of doing things.

श्वी रातन रायण : श्रोमत, मेरा पीइस्ट साफ ग्राइंर हैं ति क्याइ तस्वत में 2 तरीके श्रोटतप्र हो गए ? जाप जनुभवा आदमी हैं, बुतुर्ग ग्रादमी हैं, मैं चाहता कूँ सदन में दो स्टेंडर्न न हीं । केरल के उन सम्मानित सदस्यों को मैं बवाई बेता हूं कि उन्होंने धरना देगार केरल की खाद्य समस्वा पर सरफार का

25 Re. acute drought

[7 SEPT. 1974]

conditions in various States

SHRI NIREN GHOSH (West Bengal): No. It was raised by me and Mr. Sitaram Singh yesttrday. Fifteen Congress MPs have issued a statement. It is not a small matter.

श्री रवे रॉय (उईंसा) : फाइर्जि हई, लोग इन्जई हरू।

SHRI BRAHMANANDA PANDA: Because, the mob was unruly.

श्वी प्रकाशवीर झास्त्री : मैं यह समझता. था कि श्री ब्रह्मातन्द पण्डा जो इत सदन के माननाथ सदस्य हैं, मेरी इत बात से सहानुभूति प्रगट करेंगे कि मैंने उतके राज्य में जो गोती चती है उस घटना का थोड़ा सा उल्तेख किया श्रीर वहां जो खन्न के खमाव में स्थिति उल्पन्न होती जा रही हैं उनकी छोर इजारा किया, लेकिन न अने उन्होंने कों मेरी बात में व्यवधान उत्पन्न किया....

श्वो बह्य नन्द पण्डाः मैं ने यह नहों कहा। ग्रापने कहा गोवी चवी तो मैंने कहा है क— There was firing in the air, because the mob was unruly.

SHRI NIREN GHOSH: How do you know?

SHRI BRAHMANANDA PANDA: I know.

श्री रबी राथ : गोली चली है, लोग अस्पताल में भरती हुए हैं, उनको मालूम हैं ।

श्वी ब्रह्मानन्द पण्डाः तुमको मातूम नहीं है।

श्री रवी राथ : ''ग्रापको'' कहिए । ''तुमको'' नहीं कहते हैं, ग्रान्पार्जियामेंटरी है ।

ध्यान आकर्षित कर दिथा, उसी तरह से मैं चाहता हूं कि इस विहार में जो गोनी चली है 5 तारीख को जिसमें जगदेश प्रसाद जी मारे गए हैं, उस पर भी ध्यान दें और सरकार को आदेश दें । श्री जगदेश प्रसाद को जानबूझ कर मारा गया है । वे वहां मंत्रों रह चुके हैं, पिछड़े वर्ग के प्रतिनिधि हैं और वहां से एक एकस-ताल्लुकेदार ने पुलिस के मिल कर उनके ऊपर गोली चलवा दी ।

MR. CHAIRMAN: Is that all? I will look into the matter. Please resume your seat.

REFERENCE TO ACUTE DROUGHT CONDITIONS IN VARIOUS STATES

श्री प्रकाशवीर शास्त्री (उत्तरप्रदेश)ः सभा-पति जी, मैं जिस प्रश्न को उठाने जा रहा है, वह भी लगभग उसी से संबंधित है जो देश की सुखे की स्थिति के बारे में है। क्राज 7 राज्यों में भगंतर सुखा पड़ रहा है। उन 7 राज्यों के ग्रतिरिक्त भी इस प्रकार के राज्य हैं, जिनमें सुखे की स्थिति हैं। मैं बिहार की चर्वानहीं करना चाहता, जिसके बारे में अभी हमारे सहगोगी श्री राजनारायण ने आपके सामने कहा है कि किस तरह वहां गोषित दल के एक प्रमुख नेता और भूठपूर्व मंत्री जगदेव प्रसाद सिंह का देहावसान हुआ है, न ही मैं उस चर्चा का विशेष उत्नेख करना चाहता हं जो कटक जिले के अन्दर अन्न के सभाव में प्रदर्शन करने वाली ÷ जनता ऊपर गोलियां चलंग हैं । राजस्थान की, जहां समस्या की भगंकरता है, उसकी चर्चा ग्रभी हमारे मित...

SHRI PRAHMANANDA PANDA (Orissa): There was only firing in the air.

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